

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

TWENTY-THIRD REPORT

(Presented on 17-8-1978)

The Business Advisory Committee held a sitting on Thursday, the 17th August, 1978.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other business as shown against each :—

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| (1) Further consideration of Statutory Resolution by Shrimati Parvathi Krishnan for disapproval of the Delhi Police Ordinance, 1978 | } 2 hours 15 minutes |
| (2) The Delhi Police Bill, 1978 (<i>Further consideration and passing</i>) | |
| (3) The Tobacco Board (Amendment) Bill, 1978 (<i>Consideration of amendment made by Rajya Sabha</i>) | 1 hour |
| (4) The Visva Bharati (Amendment) Bill, 1978 (<i>Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee</i>) | 1 hour |
| (5) The Press Council Bill, 1978 as passed by Rajya Sabha (<i>Consideration and passing</i>) | 4 hours |

3. The Committee further recommend that to provide time for disposal of urgent Government and other business, the House may also sit on Monday, the 28th, Tuesday, the 29th, Wednesday, the 30th and Thursday, the 31st August, 1978.

4. The Committee also recommend that in order to enable the House to complete further clause-by-clause consideration of the Constitution (Forty-fifth Amendment) Bill, 1978 on Monday, the 21st August, 1978, the Questions listed for that day may be postponed to Monday, the 28th August, 1978 and there may be no Question Hour on the 21st August, 1978.

There may be no Question Hour on Tuesday, the 29th, Wednesday, the 30th and Thursday, the 31st August, 1978.

5. The Committee further recommend that the House may continue to sit during the lunch hour also on Monday, the 21st, Tuesday, the 22nd, Wednesday, the 23rd and Thursday, the 24th August, 1978.

NEW DELHI;
August 17, 1978.
Sravana 26, 1900 (Saka).

K. S. HEGDE,
Chairman,
Business Advisory Committee.